GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA **UNSTARRED QUESTION NO. 1530 TO BE ANSWERED ON 05th MARCH,2018**

SPECIAL ECONOMIC ZONES

1530. SHRI BHOLA SINGH:

PROF. PREM SINGH CHANDUMAJRA: SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI: SHRI HARISHCHANDRA CHAVAN: SHRI K.C. VENUGOPAL: SHRI MULLAPPALLY RAMACHANDRAN: SHRIMATI RAMA DEVI:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the Special Economic Zones (SEZs) in various States/UTs of the country, State/UT-wise along with the share of SEZs in total export from the country during the last three years;
- (b) whether the Government has set up any SEZ exclusively for Micro, Small and Medium Enterprises (MSMEs) products in Uttar Pradesh, Punjab and Gujarat and if so, the details and the locations thereof;
- (c) whether the Government has any proposal/request for setting up of new SEZs for MSMEs in these States and if so, the details thereof;
- (d) whether the SEZs have benefited from 'SEZ India' mobile app and if so, the details thereof and the extent to which success has been achieved by SEZs in increasing export from the said mobile app along with the reaction of the Government in this regard; and
- (e) whether the Government appointed Panel for this purpose, has suggested any change in the SEZ rules and if so, the details thereof along with the decision, if any, taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

(a): In addition to Seven Central Government Special Economic Zones (SEZs) and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZs Act, 2005, approvals have been accorded to 423 proposals for setting up of SEZs in the country. Presently, out of 375 notified SEZs a total of 221 SEZs are operational. States/UTs-wise details of SEZs is at Annexure-I. The export data of country vis-à-vis SEZs during the last three years is as under:

| Financial Year | Total exports of | Total export of | % share of the SEZs exports | | |
|----------------|-------------------|--------------------|-----------------------------|--|--|
| | the Country (INR- | the SEZs (INR-Crs) | in the total export of the | | |
| | Crs) | | country | | |
| 2015-2016 | 2746636 | 467337 | 17.01 | | |
| 2016-2017 | 2930041 | 523637 | 17.87 | | |
| 2017-2018 | 1021714 | 266773 | 26.11 | | |
| (as on | | | | | |
| 30.09.2017) | | | | | |

(b) and (c): No Madam. Setting up of SEZs is private investment driven.

(d): A Mobile app named "SEZ India" has been launched on 06.01.2017 by the Department of Commerce. App is intended for ease of checking status of the transaction and quick reference to important information. The total exports from SEZs as on 30th September, 2017 i.e. in the second quarter of the current financial year 2017-18, has been to the tune of Rs. 2,66,773 crore approximately, registering a growth of 13.09% over the exports of corresponding period of the previous financial year.

(e): Yes Madam. A Committee was constituted by the Government for review of SEZs Rules, 2006. The Committee has submitted its recommendations and decision has not been taken on the same.

Annexure-I to the Lok Sabha Unstarred Question No. 1530 for 5th March, 2018

| State-wise distribution of SEZs | | | | | | | |
|---------------------------------|----------------|----------------|-----------|---------------|------------|----------------|---------------|
| States/UTs | Central | State | Formal | Total SEZs | Notified | Total Notified | Total |
| | Government | Government/ | Approvals | (Including | SEZs under | SEZs | Operational |
| | SEZs set up | Private Sector | granted | prior to SEZs | the SEZ | (Including | SEZs |
| | prior to the | SEZs set up | under the | Act + under | Act, 2005 | prior to SEZs | (Including |
| | enactment of | prior to the | SEZs Act, | the SEZs | | Act + under | prior to SEZs |
| | SEZs Act, 2005 | enactment of | 2005 | Act) | | the SEZs Act) | Act + under |
| | | SEZs Act, 2005 | | | | | the SEZs Act) |
| | -1- | -2- | -3- | (1+2+3) | -4- | (1+2+4) | -5- |
| Andhra Pradesh | 1 | 0 | 30 | 31 | 25 | 26 | 19 |
| Chandigarh | 0 | 0 | 2 | 2 | 2 | 2 | 2 |
| Chhattisgarh | 0 | 0 | 2 | 2 | 1 | 1 | 1 |
| Delhi | 0 | 0 | 2 | 2 | 0 | 0 | 0 |
| Goa | 0 | 0 | 7 | 7 | 3 | 3 | 0 |
| Gujarat | 1 | 2 | 28 | 31 | 24 | 27 | 19 |
| Haryana | 0 | 0 | 24 | 24 | 21 | 21 | 6 |
| Jharkhand | 0 | 0 | 1 | 1 | 1 | 1 | 0 |
| Karnataka | 0 | 0 | 62 | 62 | 51 | 51 | 26 |
| Kerala | 1 | 0 | 29 | 30 | 25 | 26 | 19 |
| Madhya Pradesh | 0 | 1 | 10 | 11 | 5 | 6 | 4 |
| Maharashtra | 1 | 0 | 56 | 57 | 49 | 50 | 28 |
| Manipur | 0 | 0 | 1 | 1 | 1 | 1 | 0 |
| Nagaland | 0 | 0 | 2 | 2 | 2 | 2 | 0 |
| Odisha | 0 | 0 | 7 | 7 | 5 | 5 | 4 |
| Puducherry | 0 | 0 | 1 | 1 | 0 | 0 | 0 |
| Punjab | 0 | 0 | 5 | 5 | 3 | 3 | 3 |
| Rajasthan | 0 | 1 | 9 | 10 | 8 | 9 | 4 |
| Tamil Nadu | 1 | 4 | 50 | 55 | 47 | 52 | 37 |
| Telangana | 0 | 0 | 64 | 64 | 58 | 58 | 30 |
| Uttar Pradesh | 1 | 1 | 24 | 26 | 21 | 23 | 12 |
| West Bengal | 1 | 2 | 7 | 10 | 5 | 8 | 7 |
| GRAND TOTAL | 7 | 11 | 423 | 441 | 357 | 375 | 221 |